

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MAAGRITA EXPORTS LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	<b>MAAGRITA EXPORTS LIMITED</b>
2.	Date of incorporation of corporate debtor	<b>20.04.2004</b>
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51229TN2004PLC053001
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: MDA Tower, Ground Floor, New No.6, Old No.12, Appavu Gramani 1st Street, Raja Annamalaipuram, Chennai - 600028.
6.	<b>INSOLVENCY COMMENCEMENT DATE</b>	<b>29.01.2026</b>
7.	Estimated date of closure of insolvency resolution process	<b>28.07.2026</b> i.e. 180 days from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Dr. S.R. SHRIRAAM SHEKHER</b> <b>IBBI/IPA-003/IP-N000144/2017-2018/11598</b>
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No.11, Prayag Apartments, 1 <sup>st</sup> Floor, 8/15, Gandhi Nagar First Main Road, Adyar, Chennai – 600020. Email Id : shekhershiraam@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Flat No.11, Prayag Apartments, 1<sup>st</sup> Floor, 8/15, Gandhi Nagar First Main Road, Adyar, Chennai – 600020. Email Id: maagrira.cirp@gmail.com</b>
11.	<b>LAST DATE FOR SUBMISSION OF CLAIMS</b>	<b>12.02.2026</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information Available with the IRP till date.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (3 names for each class)	Not Applicable
14.	a) Relevant Forms and b) Details of authorized representatives are available at- Not Applicable in view of Col. 13	WEB LINK: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal Chennai Bench-I has ordered the commencement of a corporate insolvency resolution process of the **M/s. MAAGRITA EXPORTS LIMITED** on **29.01.2026** (Order copy was received by the IRP on **03.02.2026**).

All creditors of **M/s. MAAGRITA EXPORTS LIMITED** are hereby called upon to submit their claims with proof on or before **12.02.2026** to the **INTERIM RESOLUTION PROFESSIONAL** at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The claim may be submitted in their specified Forms: Form B – Operational Creditor (other than workmen & employees, Form C – Financial Creditor, Form CA – Financial Creditor in A class, Form D – Workmen/ Employee, Form E – Authorised Representative of workmen/employees & Form F – Other Creditors.

**Submission of false or misleading proofs of claim shall attract penalties**



Date: 04<sup>th</sup> February 2026  
Place: Chennai-600020

**Dr. S.R. SHRIRAAM SHEKHER**  
**IBBI/IPA-003/IP- N000144/2017-18/11598**  
**AFA valid till 31.12.2026**

**Interim Resolution Professional**  
**MAAGRITA EXPORTS LIMITED (Under CIRP)**

04/02/2026

**Canara Bank**

**REQUIRED**

From the owners of commercial space or occupation/under construction/ vacant which is suitable for Bank premises, with ATM at the following locations:

Category	Carpet Area in Sq.ft (Approx)	Regional Office
RETRO	2500	CHENNAI NORTH

Website : <https://www.canarabank.com>

Application forms may be downloaded from the website from 20.02.2026 upto 3:00 PM. All amendments, if any, will be hosted in the website.

**Assistant General Manager**  
Chennai Circle

**FORM A  
PUBLIC ANNOUNCEMENT**

[ Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ]  
**FOR THE ATTENTION OF THE CREDITORS OF MAAGRITA EXPORTS LIMITED**

RELEVANT PARTICULARS	
1 Name of Corporate Debtor	MAAGRITA EXPORTS LIMITED
2 Date of incorporation of Corporate Debtor	20.04.2004
3 Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Chennai
4 Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U51229TN2004PLC053001
5 Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office : MDA Tower, Ground Floor, New No.6, Old No.12, Apparu Gramani 1st Street, Raja Annamalaiapuram, Chennai - 600028.
6 <b>INSOLVENCY COMMENCEMENT DATE</b>	29.01.2026
7 Estimated date of closure of insolvency resolution process	28.07.2026 i.e. 180 days from Insolvency Commencement Date
8 Name and registration number of the insolvency professional acting as interim resolution professional	Dr. S.R. SHRIRAAM SHEKHAR IBBI/IPA-003/IP-N000144/2017-2018/11598
9 Address and e-mail of the interim resolution professional, as registered with the Board	Flat No.11, Prayag Apartments, 1st Floor, 8/15, Gandhi Nagar First Main Road, Adyar, Chennai - 600020. Email Id : shekhershriraam@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Flat No.11, Prayag Apartments, 1st Floor, 8/15, Gandhi Nagar First Main Road, Adyar, Chennai - 600020. Email Id : maagrिता.cirp@gmail.com
11 <b>LAST DATE FOR SUBMISSION OF CLAIMS</b>	12.02.2026
12 Classes of Creditors, if any, under Clause (b) of Sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not applicable as per information available with the IRP till date.
13 Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a Class (3 names for each class)	Not Applicable
14 a) Relevant Forms and b) Details of authorized representatives are available at- Not Applicable in view of Col. 13	WEB LINK: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal Chennai Bench-I has ordered the commencement of a Corporate insolvency resolution process of the **M/s. MAAGRITA EXPORTS LIMITED** on 29.01.2026 (Order copy was received by the IRP on 03.02.2026).

All Creditors of M/s. MAAGRITA EXPORTS LIMITED are hereby called upon to submit their claims with proof on or before 12.02.2026 to the **INTERIM RESOLUTION PROFESSIONAL** at the address mentioned against entry No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other Creditors may submit the claims with proof in person, by post or by electronic means.

The claim may be submitted in their specified Forms: Form B - Operational Creditor (other than workmen & employees, Form C - Financial Creditor, Form CA - Financial Creditor in A class, Form D - Workmen/Employee, Form E - Authorised Representative of Workmen / Employees & Form F - Other Creditors.

Submission of false or misleading proofs of claim shall attract penalties.

**Dr. S.R. SHRIRAAM SHEKHAR**  
IBBI/IPA-003/IP- N000144/2017-18/11598  
AFA valid till 31.12.2026  
Interim Resolution Professional  
**MAAGRITA EXPORTS LIMITED (Under CIRP)**

Place : Chennai-600 020  
Date : 04th February, 2026

**CIAL COCHIN INTERNATIONAL AIRPORT LTD**

CIAL/OPS/TENDER/1/2026 **TENDER NOTICE** 05/02/2026

Tenders are invited for **SITC, OPERATION & MAINTENANCE OF SOLID WASTE TO REFUSE DERIVED FUEL (RDF) / ENERGY PLANT AT CIAL.**

The Tender document will be issued from 10/02/2026 to 26/02/2026 on payment of Rs 2950/- (GST inclusive) by Bank Transfer / demand draft favouring CIAL from the Operations Department of CIAL.

For eligibility criteria and other details, visit our website [www.cial.aero](http://www.cial.aero)

Sd/-  
**MANAGING DIRECTOR**

**SOUTHERN RAILWAY**

**NOTIFICATION**

Southern Railway - Chennai Division has proposed to engage Part Time Dental Surgeon for Health Unit / Chennai Egmore / Chennai Division / Southern Railway.

Name of the Post	No. Required	Qualification and Experience	Remuneration
Part Time Dental Surgeon	1	BDS with 3 years working experience (OR) MDS	₹ 36900/- Per Month Consolidated

The terms and conditions are available online. Eligible candidates can register online through:

[sr.indianrailways.gov.in](http://sr.indianrailways.gov.in) -> About SR -> Department -> Personnel -> Chennai Division

(or)

By scanning the QR code:



Registration shall be done online only.  
Opens @ 05/02/2026, Thursday - 10.00 A.M  
Closes @ 19/02/2026, Thursday - 05.45 P.M

**Senior Divisional Personnel Officer / Chennai**

**DEPARTMENT OF WATER**

**ADDITIONAL CHIEF ENGINEER, IRRIGATION CIRCLE, BALANGIR**

Application Form No.09 of 2025-26

For the post of Additional Chief Engineer, Irrigation Circle, Balangir.

Application forms may be downloaded from the website from 20.02.2026 upto 3:00 PM. All amendments, if any, will be hosted in the website.

**Sd/- Additional Chief Engineer, Balangir Irrigation Circle, Balangir**

**செய்தி மக்கள் தொடர்புத்துறை**  
**செய்தி மக்கள் தொடர்பு அலுவலகத்தின் கட்டுப்பாட்டின் கீழ் இயங்கும் அராச்சூனார் மனலை மணிமண்டபத்தில் காலியாக உள்ள ஒரு நூலகர் மற்றும் காப்பாளர் பணியிடத்தினை செய்தி மக்கள் தொடர்புத்துறை அவர்களால் தகுதியான நபர்களை நியமிப்பதற்கு விண்ணப்பங்கள்**

**செய்தி மக்கள் தொடர்பு அலுவலகம்**

செய்தி மக்கள் தொடர்பு அலுவலகத்தின் கட்டுப்பாட்டின் கீழ் இயங்கும் அராச்சூனார் மனலை மணிமண்டபத்தில் காலியாக உள்ள ஒரு நூலகர் மற்றும் காப்பாளர் பணியிடத்தினை செய்தி மக்கள் தொடர்புத்துறை அவர்களால் தகுதியான நபர்களை நியமிப்பதற்கு விண்ணப்பங்கள்	: நூலகர் மற்றும் காப்பாளர் (Librarian Cum Caretaker)
	: (சு.7700-24200, STS-4)
விண்ணப்பிக்க	: 1 (ஒன்று)
விண்ணப்பிக்க	: பொதுப்பேர்ப்பு (முன்னுரிமையற்றவர்)
படி	: திறன் சிவன்மலை மணிமண்டபம், குடாநிலை, அராச்சூனார், ஈரோடு மாவட்டம்.
விண்ணப்பிக்க	: பத்திரம் வகுப்பு தேர்ச்சி பெற்றிருக்க வேண்டும். ஏதாவது ஒரு பல்கலைக்கழகத்தில் Certificate in Library and Information Science (C.L.I.S) படிப்பில் சான்றிதழ் பெற்றிருக்க வேண்டும்.
விண்ணப்பிக்க	: 01.07.2025 அன்றுள்ளவாறு 32 வயது (BC/MBC - 34, SC/ST-37) வயதிற்குட்பட்டவராக இருத்தல் வேண்டும். அரசாங்க (நிலை) எண்: 91 மனித வள மேலாண்மை (எஸ்)த்துறை நான்: 13.09.2021-இன் படி வயது உச்ச வரம்பு இரண்டு ஆண்டுகள் உயர்ந்த ஆணை வெளியிடப்பட்டுள்ளது.
விண்ணப்பிக்க	: விண்ணப்ப படிவத்தினை <a href="https://erode.nic.in">https://erode.nic.in</a> என்ற இணையத்தளத்தில் பதிவிறக்கம் செய்து, மதுராசூரின் பெயர், முகவரி, பிறந்ததேதி, சாதிக்சான்றிதழ், கல்வி சான்றிதழ், மற்றும் பிற விவரங்களுடன் கூடிய முழுமையான விண்ணப்பப் படிவத்தினை கைபொப்பிட்டு செய்தி மக்கள் தொடர்புத்துறை அலுவலகம், செய்தி மக்கள் தொடர்பு அலுவலகம், 3வது தளம், மாவட்ட ஆட்சியக பூதிர கட்டிடம், ஈரோடு மாவட்டம் - 638011 என்ற முகவரிக்கு 23.02.2026 மாலை 5 மணிக்குள் வந்து சேருமாறு அனுப்ப வேண்டும்.

Sd/-  
**(Ratnesh Kumar Gautam)**  
Insurance Commissioner (P&A)

**कर्मचारी राज्य बीमा निगम**  
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

**Employees' State Insurance Corporation**  
(Ministry of Labour & Employment, Govt. of India)

स्थापना शाखा-1, करा.बी.वी., मुख्यालय  
ESTABLISHMENT BRANCH-1, ESIC, HEADQUARTERS  
पंचदीप भवन, सी.आई.जी. मार्ग, नई दिल्ली-110002  
PANCHDEEP BHAWAN, C.I.G. MARG, NEW DELHI-110 002  
Website: [www.esic.gov.in](http://www.esic.gov.in)

File No.- A/37/12/1/2021.E-1 Dated: 30.01.2026

**INDICATIVE ADVERTISEMENT**

**Subject:** Recruitment of Regional Director Grade 'A' / Director in Level-13 on deputation basis (Including Short-Term Contract) in ESI Corporation.

ESI Corporation has invited applications for 58 (Fifty eight) vacancy in the cadre of Regional Director Gr. 'A' / Director in Level 13 (Rs.1,23,100/- - 2,15,900/-) on deputation (including Short-Term Contract) basis for a period not exceeding 3 years.

S. No.	Name of Post	Method of Recruitment	Scale of Pay	No. of Posts
1.	Regional Director Grade 'A' / Director	Deputation (Including Short-Term Contract basis)	Level-13 (Rs.1,23,100/- - 2,15,900/-)	58

An advertisement containing full details in this regard has been published in the 10-16 Jan, 2026 issue of the Employment News. Those who are interested may go through the issue for details or can log on to ESIC website [www.esic.gov.in/circulars](http://www.esic.gov.in/circulars) at Console no. 23898/2025 dated 26.12.2025 for details and downloading the Bio-data / Curriculum Vitae proforma.

Sd/-  
**(Ratnesh Kumar Gautam)**  
Insurance Commissioner (P&A)

# கனல் கழிவுநீர் உந்து நிலையம் செயல்படாது

னையில் 3 மணி உந்து நிலைமை முதல் ர தற்காலிகன சென்னை தித்துள்ளது.னைக் குடிட்ட செய்திக்ரையில் நிறுவரையிட சந்திப்புவுநீர் உந்துகனிசர் மேற்

கொள்ளப்பட உள்ளதால் வெள் ளிக்கிழமை பிற்பகல் 2 மணி முதல் ராயிற்றுக்கிழமை அதிகாலை 2 மணி வரை, மாதவரம், திரு.வி.ச. நகர், அண்ணா நகர் ஆகிய 3 மண்டலங்களில் கழிவுநீர் உந்து நிலையங்கள் தற்காலிகமாக செயல்படாது.

கழிவுநீர் உந்து நிலையங்கள் மாதவரம் மண்டலம்: கடப்பா சாலை, தகனக்குப்பம், ராஜீவ் காந்தி நகர், தாய்கல் சுரை, புத்தகரம், பத்மா விநகர். திரு.வி.ச. நகர் மண்டலம்: வில்

லிவாக்கம் செக்டர் ஏ, வீனஸ் நகர். அண்ணா நகர் மண்டலம்: வில்லிவாக்கம் லுதன் ரிப்போ கழிவுநீர் உந்து நிலையம், வில்லிவாக்கம் ஃபேஸ் 1, வில்லிவாக்கம் ஃபேஸ் 2, அகத்தியர் நகர், வடக்கு ஜெகநாதன் நகர், வில்லிவாக்கம் செக்டர் பி.

இந்த 3 மண்டலங்களுக்குள்பட்ட இடங்களில் கழிவுநீர் தொடர்பான புகார்களுக்கு 81449 30903, பகுதி அலுவலர்களைத் தொடர்புகொள்ளலாம் எனத் தெரிவிக்கப்பட்டுள்ளது.

மதுரை மாநகராட்சி சிவில் வலை ஒத்திற்று நிலையத்தின் கீழ் இரு பூள் ஒத்திற்று நிலையத்திற்கு 300mm DIK9 ஒளி வலகம் 300mm, 250mm, 200mm Sluice Valve 80mm Air வால்வு மற்றும் என்ஃப் டிரைவ் சிலைக்கும் பணி	79.30	From 05.02.2026 To 20.02.2026 4.00 PM
EB / EST 446 / 2025-2026 மதுரை மாநகராட்சி சிவில் வலை ஒத்திற்று நிலையத்தின் கீழ் இரு பூள் ஒத்திற்று நிலையத்திற்கு 300mm DIK9 ஒளி வலகம் 300mm, MS Special வலகுக்கும் மேலும் பணிகளை எஃப் செய்யும் பணி	84.20	20.02.2026 3.00 PM

இதர விபரங்களை <http://www.tntenders.gov.in> என்ற இணையதளத்தில் தெரிந்துகொள்ளலாம்.  
Contact No: 0452-2540333  
05.02.2026

## கனரா வங்கி கனரா बैंक Canara Bank

(A Govt. of India Undertaking)

General Administration Section, Circle Office, Chennai  
No: 524, Anna Salai, Teynampet, Chennai - 600 018. Ph No : 044 2434 9350

### PREMISES REQUIRED

Offers are invited under TWO-BID SYSTEM from the owners of commercial space preferably in the Ground floor and ready for occupation/under construction/ vacant site with approved layout /construction which is suitable for Bank premises, with required Power load, for Branch/Office and ATM at the following locations:

Location	District	Category	Carpet Area in Sq.ft (Approx)	Regional Office
CHENNAI ANNA NAGAR	CHENNAI	METRO	2500	CHENNAI NORTH

The details are published in the Bank's Website : <https://www.canarabank.com/tenders.aspx>. The necessary application forms may be downloaded from the Bank's Website. Last date for submission: 20.02.2026 upto 3:00 PM Further, communications, corrigendum, amendments, if any, will be hosted in Bank's website only.

Place: Chennai, Date : 05.02.2026

Assistant General Manager  
Chennai Circle

### தமிழ்நாடு அரசு நாடாங்கல் மாநகராட்சி தமிழ்நாடு நகர்ப்பகுதி வேலைவாய்ப்பு திட்டம் (2025-2026)

ந.ச.எண்: 333/2025/இ1, இரு உரைகள்(முறை) நாள்: 03.02.2026

1. நாடாங்கல் மாநகராட்சி தற்போது தமிழ்நாடு வேலைவாய்ப்பு திட்டம் 2025-2026 ஆம் ஆண்டுகளை திட்டமிட்டு தீர்மானம் மேற்கொண்டு தகுதி வாய்ந்த ஒப்பந்ததாரர் ஊர், மிகுந்த இணைய தளத்தில் [www.tntenders.gov.in](http://www.tntenders.gov.in) யில் ஒப்பந்ததாரர்கள் வரவேற்கப்படுகிறது.
2. ஒப்பந்ததாரர் சம்பந்தமாக விவரங்களை [www.tntenders.gov.in](http://www.tntenders.gov.in) இணையதள முகவரியில் தெரிந்து கொள்ளவும் ஒப்பந்ததாரர் ஆவணங்களை திணைப்பகுதி முன்பாக 04.02.2026 முதல் 20.02.2026 வரை பதிவிறக்க செய்து கொள்ளவும்.
3. ஒப்பந்ததாரர் குழு கட்டப்படும் வட்டம் 13.02.2026 அன்று மாலை 11.00 மணிவரையில் திணைப்பகுதி நடைபெறும்.
4. ஒப்பந்ததாரர் சம்பந்தமாக வேலையின் வகை, பணிகள் மற்றும் ஒப்பந்தம் 20.02.2026 அன்று மாலை 03.00 மணி வரையில், மாநகராட்சியில் இணைய தளத்தில் வாயிலாக ஒப்பந்ததாரர் திட்டக்கட்டுமல் நடைபெறும் மேல் 20.02.2026 அன்று மாலை 3.30 மணிக்கு.
5. மாண்புமிகு திரு. வி.ச. நகர், அண்ணா நகர், தாய்கல் சுரை, புத்தகரம், பத்மா விநகர், திரு.வி.ச. நகர், மண்டலம்: வில்லிவாக்கம் செக்டர் பி, வில்லிவாக்கம் செக்டர் ஏ, வீனஸ் நகர், அண்ணா நகர் ஆகிய 3 மண்டலங்களில் கழிவுநீர் உந்து நிலையம் செயல்படாது.
6. ஒப்பந்ததாரர் இணையதளம்: [www.tntenders.gov.in](http://www.tntenders.gov.in) இல் உள்ளது. இது விவரங்களை அறியவும் மேலும் பணிகளை மேற்கொள்ளும் பிற்பகல் 2 மணி முதல் 20.02.2026 வரை, மாதவரம், தாய்கல் சுரை, புத்தகரம், பத்மா விநகர், திரு.வி.ச. நகர், மண்டலம்: வில்லிவாக்கம் செக்டர் பி, வில்லிவாக்கம் செக்டர் ஏ, வீனஸ் நகர், அண்ணா நகர் ஆகிய 3 மண்டலங்களில் கழிவுநீர் உந்து நிலையம் செயல்படாது.
7. ஒப்பந்ததாரர் இணையதளம்: [www.tntenders.gov.in](http://www.tntenders.gov.in) இல் உள்ளது. இது விவரங்களை அறியவும் மேலும் பணிகளை மேற்கொள்ளும் பிற்பகல் 2 மணி முதல் 20.02.2026 வரை, மாதவரம், தாய்கல் சுரை, புத்தகரம், பத்மா விநகர், திரு.வி.ச. நகர், மண்டலம்: வில்லிவாக்கம் செக்டர் பி, வில்லிவாக்கம் செக்டர் ஏ, வீனஸ் நகர், அண்ணா நகர் ஆகிய 3 மண்டலங்களில் கழிவுநீர் உந்து நிலையம் செயல்படாது.

வ.எண்.	பணிப்பின் பெயர்	ஒப்பந்தத் தொகை (ரூ.அடங்கி)	சமர்ப்பு தொகை ரூ. மணி முக்க வேண்டிய வால்
1.	Supply and delivery of plants at newly added 12 village panchayats in Narmakki Corporation	70,00	70,000 03 மாதங்கள்

05.02.2026

### தமிழ்நாடு அரசு - நிர்வாகத்துறை தாமிரவாரணி வடிவில உட்கட்டு, திருநெல்வேலி - 627 002.

குடியிருப்பு கட்டுமானம் ஒப்பந்ததாரர் விழிப்புடன் 06.02.2026 முதல் 20.02.2026 வரை பதிவிறக்க செய்து கொள்ளவும். ஒப்பந்ததாரர் குழு கட்டப்படும் வட்டம் 13.02.2026 அன்று மாலை 11.00 மணிவரையில் திணைப்பகுதி நடைபெறும்.

ஒப்பந்ததாரர் சம்பந்தமாக விவரங்களை [www.tntenders.gov.in](http://www.tntenders.gov.in) இணையதள முகவரியில் தெரிந்து கொள்ளவும். ஒப்பந்ததாரர் ஆவணங்களை திணைப்பகுதி முன்பாக 04.02.2026 முதல் 20.02.2026 வரை பதிவிறக்க செய்து கொள்ளவும்.

ஒப்பந்ததாரர் குழு கட்டப்படும் வட்டம் 13.02.2026 அன்று மாலை 11.00 மணிவரையில் திணைப்பகுதி நடைபெறும்.

ஒப்பந்ததாரர் சம்பந்தமாக விவரங்களை [www.tntenders.gov.in](http://www.tntenders.gov.in) இணையதள முகவரியில் தெரிந்து கொள்ளவும். ஒப்பந்ததாரர் ஆவணங்களை திணைப்பகுதி முன்பாக 04.02.2026 முதல் 20.02.2026 வரை பதிவிறக்க செய்து கொள்ளவும்.

ஒப்பந்ததாரர் குழு கட்டப்படும் வட்டம் 13.02.2026 அன்று மாலை 11.00 மணிவரையில் திணைப்பகுதி நடைபெறும்.

### தமிழ்நாடு அரசு பொதுப்பணித்துறை கண்காணிப்புப்பொறியாளர் அலுவலகம், பொது, மரபு கட்டடங்கள் வட்டம், சென்னை -5, மின்னணு ஒப்பந்ததாரர் அறிவிக்கை - மொத்த வகை/இரு உரை முறை

ஒப்பந்ததாரர் அறிவிக்கை எண்: 34 / மவல / 2025-26, நாள்: 03.02.2026.

தமிழக ஆளுநருக்காகவும், அவர் சார்பாகவும் கண்காணிப்புப்பொறியாளர், பொது, மரபு கட்டடங்கள் வட்டம், சென்னை -5, அவர்களால் கீழ்க்கண்ட பணிகளுக்கு பொதுப்பணித்துறையில் பதிலி செய்யப்பட்ட ஒப்பந்ததாரர்களிடமிருந்து மின்னணு ஒப்பந்ததாரர்களின் வரவேற்கப்படுகிறது.

வ.எண்	பணிப்பின் பெயர்	பணிப்பின் தேராய மதிப்பு (வரிகள் உட்பட.)	முன்வைப்பு தொகை மற்றும் பணிகள் முக்க வேண்டிய காலம்	தகுதி பெற்ற பதிலி செய்த ஒப்பந்ததாரர்கள்	முன்வைப்பு தொகை வரவு வைத்து கட்டவேண்டிய அலுவலர்
(1)	(2)	(3)	(4)	(5)	(6)
1.	திருவண்ணாமலை மாவட்டத்தில் உள்ள திருவண்ணாமலைவில் தமிழ் கவாச்சார அருங்காட்சியகத்தின் கட்டுமான பணிகள்.	ரூ. 4802.43 இலட்சம்	ரூ. 48,00,000/- 18 மாதங்கள்	வகுப்பு -IA மற்றும் அதற்கு மேல் (திருத்திய வரைவரம்பின் டிடி)	முன்வைப்பு தொகை மின்னணு பணப்பொறியாளர் முறையில் இணைய தளத்தில் செய்திடல் வேண்டும்

- 1 ஒப்பந்ததாரர் ஆவணங்கள் பதிவிறக்கம் செய்வதற்கான தொடக்க நாள் மற்றும் நேரம் : 06.02.2026 மாலை 06.00 மணி முதல்
- 2 ஒப்பந்ததாரர் ஆவணங்கள் இணைய வழியில் சமர்ப்பிக்க வேண்டிய கடைசி நாள் மற்றும் நேரம் : 13.02.2026 பிற்பகல் 3.00 மணி வரை
- 3 ஒப்பந்ததாரர்களின் இணையதளத்தில் திறக்கப்படும் நாள் மற்றும் நேரம் : 13.02.2026 பிற்பகல் 03.30 மணி அளவில்
- 4 ஒப்பந்ததாரர் ஆவணங்களை <http://www.tntenders.gov.in> என்ற இணைய தளத்தில் இருந்து இலவசமாக பதிவிறக்கம் செய்து கொள்ளலாம். மேலும் இணைய தளம் வாயிலாகவே ஒப்பந்ததாரர்களின் சமர்ப்பிக்கவேண்டுகிறார்.
- 5 முன்வைப்பு தொகை இல்லாமல் பெறப்பட்ட ஒப்பந்ததாரர்களின் உடனடியாக நிராகரிக்கப்படும்.
- 6 கூடுதல் தகவல்களுக்கு <http://www.tntenders.gov.in> என்ற இணைய தளத்தினை பார்வையிடலாம்.

05.02.2026

தீர்மானம் 05.02.2026